

1202 hours

Title: Leave of absence granted to the members from the sittings of the House.

MR. SPEAKER: The Committee on Absence of Members from the Sittings of the House in their Third Report presented to the House on 3rd August, 2000, have recommended that leave of absence from the sittings of the House be granted to the following Members for the period mentioned against each:-

1. Shri Ashok Kumar Singh Chandel 23.2.2000 to 16.3.2000

and

17.4.2000 to 17.5.2000

2. Shri Sunil Dutt 24.7.2000 to 25.8.2000

3. Shri H.G. Ramulu 24.7.2000 to 25.8.2000

4. Shri Iqbal Ahmed Saradgi 24.7.2000 to 25.8.2000

5. Shrimati Nisha Chaudhary 24.7.2000 to 25.8.2000

6. Prof. Kailasho Devi 24.7.2000 to 25.8.2000

Is it the pleasure of the House that leave as recommended by the Committee be granted?

SEVERAL HON. MEMBERS: Yes, Sir.

MR. SPEAKER: Leave is granted. The Members will be informed accordingly.

MR. SPEAKER: Now, we shall take up Item No.9 - Calling Attention.

Shri Priya Ranjan Dasmunsi.

...(Interruptions)

SHRI MADHAVRAO SCINDIA (GUNA): Before taking up Calling Attention, we have submissions to make. ...*(Interruptions)* अध्यक्ष महोदय, कल हमने इस बात का विवरण दिया था कि जो नर-संहार हुआ और कई लोग मारे गये, उसके बारे में.....

MR. SPEAKER: Calling Attention is also important.

...(Interruptions)

MR. SPEAKER: Scindiaji, after this, we can take up the other issue because this is listed in the List of Business.

...(Interruptions)

MR. SPEAKER: Nothing should go on record.

(Interruptions) *

MR. SPEAKER: Hon. Members, are you not interested in taking up Calling Attention?

...(Interruptions)

MR. SPEAKER: Nothing should go on record.

(Interruptions) *

MR. SPEAKER: Please hear me also. Some hon. Members have given notice of Calling Attention. The Minister has come to the House. He is going to reply to the Calling Attention. After Calling Attention, you can raise this issue.

...(Interruptions)

SHRI MADHAVRAO SCINDIA : Sir, when 100 people have died, how can we wait for the Calling Attention discussion? The House cannot wait for it. ...*(Interruptions)*

MR. SPEAKER: Today, Calling Attention is listed in the List of Business. But you are not allowing the House to discuss it. What is this?

* Not Recorded

...(Interruptions)

MR. SPEAKER: Nothing should go on record.

(Interruptions)*